NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/50/2017

NAME OF THE PETITIONER(S)

: S.RAJESWARI & 2 ORS

NAME OF THE RESPONDENT(S)

: CITY THEATRES PVT LTD & 9 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Archana Petitioners

AR. RAMANA THAN Court La Restory

A. Kevin Thomas

King and Patnidge Coursel for R6

ORDER

Counsel for petitioner present. Counsels representing R2 to R4 and R7 are present. Counsel for R7prayed for time to file counter. Time is enlarged at request with a direction to file counter and furnish copy of the same to the other side before the next date of hearing. Counsel for R2 to R4 undertakes to file vakalat and counter on behalf of R8 to R10. Put up on 15.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)